GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4820 ANSWERED ON:12.08.2014 RECRUITMENT OF SECURITY PERSONNEL Patil Shri Shivaji Adhalrao;Shrirang Shri Chandu Barne

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware of the fact that Central Armed Police Force (CAPF) are facing a problem in recruitment of personnel particularly from naxal affected tribal, North-East and border areas;

(b) if so, whether various vacancies in these areas have remained unfilled;

(c) if so, whether the Government has fixed quotas for these areas which can be filled only by local people; and

(d) if so, the steps taken by the Government to fill up the vacancies through special recruitment?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) & (b): The Central Armed Police Forces (CAPFs) & Assam Rifles (AR), in general, are not facing problem in recruitment of personnel for the Forces in the country. However, the case of recruitments for the post of Constable (General duty) [Ct/GD] conducted by the Staff Selection Commission (SSC), the numbers of selected candidates are sometimes low in LWE affected districts, North-Eastern States and the Border districts, as compared to the rest of the country. As a result some vacancies remain unfilled for which Special Recruitment Rallies (SRR) are conducted by the Forces.

(c) & (d): The Government has earmarked vacancies/posts of Ct/GD for each State/UT, the Border districts and the LWE/militancy affected districts for recruitment of the local people as per the following distribution approved by the Government:-

i) 60% of vacancies will be allotted amongst States/ UTs on the basis of population ratio.

ii) 20% of vacancies in the Border Guarding Forces (BGFs) (BSF, ITBP, SSB & Assam Rifles) will be allotted to border districts, which fall within the responsibility of the Force.

iii) 20% of vacancies in BGFs will be allotted to areas affected by militancy i.e. J&K, North eastern States and naxal affected areas. The districts/areas affected by militancy shall be notified by the Government from time to time.

iv) In Forces other than Border Guarding Forces, 40% vacancies will be allotted to militancy affected areas i.e. J&K, North Eastern States and naxal affected areas. The district/areas affected by militancy shall be notified by the Government from time to time.

For ensuring the recruitment of only the eligible/local people, production of the domicile certificate has been made one of the essential conditions for the candidates. In case, few vacancies remain unfilled in a particular vacancy year, the same are carried forward to the next vacancy year under the same tagegory/quota.

Further, in case a substantial number of vacancies remain unfilled in a particular area or district or State, Special Recruitment Rallies (SRR) are conducted by the CAPFs to fill up such vacancies. For this purpose sometimes pre-recruitment training session are also organized by the CAPFs in the area for imparting training to acquaint/acclimatize the local candidates with the Physical Standards Test (PST), Physical Efficiency Test (PET) and the written examination process. Relaxations in physical standards are also applicable to the candidates in such areas as per the recruitment Scheme.

The Ministry of Home Affairs publicizes the schedule for Recruitment Rallies alongwith the vacancies to be filled in the respective areas through the Forces concerned. Further, this Ministry also writes to the Government of the States concerned for proper publicity, advertisement and awareness campaigns in such districts/areas to ensure maximum participation of the willing local candidates.